

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>

RAJASTHAN HIGH COURT, JODHPUR
NOTICE

DATED: 16/12/2017

IT IS NOTIFIED TO ALL CONCERNED THAT ON MONDAY DATED 18/12/2017, HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR WILL SIT IN COURT NO. 14 INSTEAD OF COURT NO. 13.

BY ORDER

DY. REGISTRAR (JUDL.)

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :2

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
#Cr. Misc. Bail 439crpc			
179	CRL.M.(BAIL) 11648/2017 0202 3RD BAIL BEFORE	KISHAN LAL STATE	MUKESH RAJPUROHIT-P PP-R

Supplementary Causelist(Filterd)
Monday Dated : 18/12/2017
HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
72	Hab.Corpus 184/2017 0304 -HAB.COR.	MISHRU KHAN STATE OF RAJASTHAN & ORS.	MOHD. AKBAR-P
73	Hab.Corpus 185/2017 0304 -HAB.COR.	JAINARYAN JOSHI STATE OF RAJASTHAN & ORS.	BHARAT SHRIMALI-P ARVIND GEHLOT-P RAJESH BISHNOI-P
74	Hab.Corpus 186/2017 0304 -HAB.COR.	MADAN LAL STATE OF RAJASTHAN & ORS.	LAXMAN BISHNOI-P

Supplementary Causelist(Filtered)
Monday Dated : 18/12/2017
Court No :3
HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR PRONOUNCEMENT OF ORDER/ JUDGEMENT				
58	C.W. 7987/2016 0900	MEGHRAJ SINGH SHEKHAWAT STATE & ORS.	ANKUR MATHUR-P	RAJESH PANWAR,AAG-R SHYAM PALIWAL-R
59	S.A.W. 1101/2017 1303	M/S.ANKIT AGROCHEM PRIVATE LIMITED JOINT COMMISSIONER OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	KK BISSA-R
60	S.A.W. 1102/2017 1303	M/S. AYUSH AGROTECH PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	KK BISSA-R
FOR FRESH ADMISSION WITH STAY				
61	C.W. 16524/2017 1806 (STAY)	JAI SINGH & ORS. STATE OF RAJASTHAN & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P	
62	C.W. 16596/2017 0400 -PIL(STAY)	ALLADIN STATE OF RAJASTHAN & ORS.	HS RAJPUROHIT-P ML RAJPUROHIT-P	
63	C.W. 16604/2017 0400 -PIL(STAY)	MOTI RAM & ORS. STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P	
64	C.W. 16615/2017 3100 (STAY)	M/S. SHANTI INDUSTRIES UNION OF INDIA & ORS.	TARUN JOSHI-P CS BHATI-P KHET SINGH-P SIDDHARTH JOSHI-P	
65	C.W. 16664/2017 1301 (STAY)	M/S. BIRLA CORPORATION LIMITED STATE OF RAJASTHAN & ORS.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	
66	C.W. 16810/2017 0515 (STAY)	ANIL KUMAR PUROHIT STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P	
67	S.A.W. 1075/2017 5400 (STAY)	FIRM VISHNU PRAKASH R.PUNGALIA LIMITED NARESH CHANDRA JAJRA & ORS.	ALKA JOSHI-P HARSHIT BHURANI-P KAILASH JOSHI-P VINEET R DAVE -P	CS KOTWANI-R
68	S.A.W. 1114/2017 1303 (STAY)	M/S. ABHIJIT AMAR AGRO PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	KK BISSA-R
With				
69	S.A.W. 1097/2017 1303 (STAY)	M/S. ANSHU BIOTECH PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	KK BISSA-R
With				
70	S.A.W. 1098/2017 1303 (STAY)	M/S. AVIJIT AGRO PVT.LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	KK BISSA-R

Supplementary Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
With			
71	S.A.W. 1099/2017	M/S. AMAR PRATAP AGRO PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303 (STAY)		
With			
72	S.A.W. 1110/2017	M/S. AKHILESH AGROTECH PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303		
With			
73	S.A.W. 1112/2017	M/S. ANKIT AGROCHEM PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303		
With			
74	S.A.W. 1113/2017	M/S. AYUSH AGROTECH PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303		
With			
75	S.A.W. 1117/2017	M/S. AYUSH AGROTECH PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303 (STAY)		
With			
76	S.A.W. 1118/2017	M/S. ABHIJIT AMAR AGRO PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303 (STAY)		
With			
77	S.A.W. 1123/2017	AKALVYA AGROTECH PVT.LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303 (STAY)		
With			
78	S.A.W. 1124/2017	M/S. AMAR PRATAP AGRO PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303 (STAY)		
With			
79	S.A.W. 1126/2017	M/S. ABHIJIT AMAR AGRO PVT. LTD. THE PRINCIPAL COMMI.OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P
	1303 (STAY)		
80	S.A.W. 1130/2017	BHAWANI KATARA & ORS. STATE OF RAJASTHAN & ORS.	JITENDRA CHOUDHARY-P
	2612 (STAY)		
FOR ORDERS - DEFFECT CASES			
81	S.A.W. 497/2017	DEEPAK SHRIMALI CENTRAL REGISTRAR,COOP.SOCIETIES & ORS	GOPAL BOSE-P
	1200		
FOR ORDERS			
82	WRIT CONT. 970/2017	POONAM CHAND BHANDARI OP MEENA & ORS.	PETI. SELF-P
	2401		

Supplementary Causelist(Filterd)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
83	C.W. 10075/2017	SUO MOTO UNION OF INDIA & ANR.	BY HONBLE COURT ORDER-P KAMAL JOSHI-P SAJJAN SINGH-P	KL THAKUR AAG-R KL THAKUR AAG 1-R VIPUL SINGHVI-R
	0400 -PIL [PIL MATTER]			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
84	S.A.W. 1119/2017	MANISHA MEENA STATE OF RAJASTHAN & ANR.	ARJUN PUROHIT-P ANJALI GOPA-P	PR SINGH,AAG-R
	0515 (STAY)			
85	S.A.W. 1121/2017	KAVITA KUMARI MEENA STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P ANJALI GOPA-P	PR SINGH,AAG-R
	0515 (STAY)			
FOR HEARING				
86	OTR. TAX.REF 2/2006	CONTROLLER OF ESTATE DUTY UDAIPUR LATE MAHARANA BHAGWAT SINGHJI OF MEWAR	KK BISSA-P	SANJEEV JOAHRI-R SANJEEV JOHARI-R
	1407			

Supplementary Causelist(Filterd)
Monday Dated : 18/12/2017
Court No :4

HON'BLE MS. JUSTICE NIRMALJIT KAUR

(SUPPLEMENTARY)

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE TAKEN AFTER COMPLETION OF ADMISSION FRESH CASES LISTED IN THE MAIN CAUSE LIST.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
78	C.W. 16394/2017 1804 (STAY)	PUKHRAJ @ PAKIA & ANR. BOARD OF REVENUE RAJASTHAN,AJMER & ORS.	SANDEEP SHAH-P MRS P SHAH-P	BHARAT SHRIMALI-R
79	C.W. 16501/2017 1804 (STAY)	UGAMARAM BOARD OF REVENUE AJMER & ORS	DS THIND-P	
80	C.W. 16683/2017 2612 (STAY)	RADHA KIRSHNA NURSING EDUCATION INST. STATE OF RAJASTHAN & ANR.	KULDEEP MATHUR-P GIRISH JOSHI-P MUKESH TRIVEDI-P	
81	C.W. 16762/2017 1804 (STAY)	BABULAL JAIN & ANR. BOARD OF REVENUE,RAJ.AJMER & ORS.	SANDEEP SHAH-P MRS P SHAH-P	SAJJAN SINGH-R
FOR ORDERS				
82	C.W. 15164/2017 1305 (STAY)	IDEAL MOVERS PVT.LTD. STATE OF RAJASTHAN & ORS.	BL TIWARI-P	
With 83	C.W. 15165/2017 1305 (STAY)	IDEAL MOVERS PVT.LTD. STATE OF RAJASTHAN & ORS.	BL TIWARI-P	
With 84	C.W. 15169/2017 1305 (STAY)	IDEAL MOVERS PVT.LTD. STATE OF RAJASTHAN & ORS.	BL TIWARI-P	

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :5

HON'BLE MR. JUSTICE SANDEEP MEHTA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS -DEFFECT CASES				
142	CRL.M.PET. 4544/2017 0204 (A/W CRLMP 1173/2016)	RUGHARAM STATE & ANR.	VK PANWAR-P MS SONI-P	
FOR ORDERS				
143	SUSP. OF SENT.(APP) 1284/2017 0102 (EXP - 12) (IN CRLA 1967/2017)	RAVI KANSAL & ANR. STATE	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	PP-R
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
144	CRL.M.PET. 2161/2015 0204 (STAY)	SANJAY SONI & ORS. STATE & ANR.	V.K. PANWAR-P MS SONI-P	PP-R HS SANDHU-R
145	CRL.M.PET. 2827/2015 0204 (STAY)	CHANDER PRAKASH STATE & ANR.	NISHANT BORA-P BIRBAL SARAN-P DEEPAK JETHWANI-P	PP-R MS AMARAVAT-R

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :6

HON'BLE MR. JUSTICE P.K. LOHRA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH WITH STAY			
194	C.IInd.APPL 193/2017	DEVILAL ALL PANCH SOMPURA SOCIETY & ORS.	MUKTESH MAHESHWARI-P ASHVINI GEHLOT-P VANDANA BHANSALI-P
	3900 (STAY)		
195	C.IInd.APPL 353/2017	DUNGARRAM & ANR. PREMI BASIR KHAN	DEELIP KAWADIA-P GS RATHORE-P P RAJPUROHIT-P VARSHA PUROHIT-P
	0702 (STAY)		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
196	C.IInd.APPL 227/2015	SHERA RAM GOPAL RAM & ORS.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
	3900 (STAY)		
FOR HEARING			
197	C.M.A. 477/2010	STATE & ANR. SMT.ANUPAMA & ORS.	SMT.RAGHU RAJ KANWAR-P ANIL BISSA-P GA-P YASHPAL KHILEREE-P
	0603		
With			
198	CIV.CRO.APP 15/2011	SMT.ANUPAMA & ANR. STATE LOPROSY OFFICER JAIPUR & ORS.	SK SANKHLA-P MS KACHHAWAHA-P SHARAD AGARWAL-P
	4200		

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :7

HON'BLE MR. JUSTICE VIJAY BISHNOI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR PRONOUNCEMENT OF ORDER/JUDGEMENT				
143	C.W. 15848/2017	M/S. VINAYAK ENGINEERS,SIKAR JVNL,JODHPUR & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	RAVI BHANSALI-R DHANESH SARASWAT-R
	4300			
With				
144	C.W. 14917/2017	M/S.DINGMAN POWER & SECURITIES SERVICES JVNL,JODHPUR & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	KULDEEP MATHUR-R DHANESH SARASWAT-R RAVI BHANSALI-R RDSS KHARLIA-R SANDEEP SINGH HORA-R
	5300 (STAY)			
FOR FRESH ADMISSION WITH STAY				
145	C.W. 16392/2017	SHASHIKANT SHARMA STATE OF RAJASTHAN & ORS.	MOTI SINGH-P	PR SINGH,AAG-R RC JOSHI-R
	4300 (STAY)			
146	C.W. 16706/2017	RAM SINGH STATE OF RAJASTHAN & ANR.	PRADEEP SHAH-P P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	
	5200 (STAY)			
147	C.W. 16714/2017	M/S. AJOTA ENTERPRISES STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P	
	4300 (STAY)			
148	C.W. 16822/2017	CHOTU RAM SUKHA RAM & ORS.	RS CHOUDHARY-P BS BHANWARIYA-P JK SUTHAR-P MAHENDRA CHOUDHARY-P SS GOUR-P	
	2203 (STAY)			
FOR FRESH ADMISSION WITHOUT STAY				
149	C.W. 16561/2017	HARI RAM @ HIRA RAM & ANR. UNION OF INDIA & ORS.	DEEPAK BISHNOI-P	
	1600			
150	C.W. 16715/2017	PRAHLAD RAM & ORS. UNION OF INDIA & ORS.	DEEPAK BISHNOI-P	
	1600			
151	C.W. 16717/2017	BABU LAL & ORS. UNION OF INDIA & ORS.	DEEPAK BISHNOI-P	
	1600			
152	C.W. 16817/2017	OMPRAKASH & ORS. UNION OF INDIA & ORS.	DEEPAK BISHNOI-P	
	1600			
FOR ORDERS				
153	C.W. 311/2015	PRAHLAD RAM & ORS. THE STATE OF RAJASTHAN & ORS.	SP SHARMA-P I R CHOUDHARY-P MS RATHORE-P	AK RAJVANSHY-R OP BOOB-R SANJEET PUROHIT-R
	1600 (STAY)			

Supplementary Causelist(Filterd)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
154	C.W. 8858/2016	THANA RAM & ORS UNION OF INDIA & ORS	LR PUNIA-P AK RAJVANSHY-R I R CHOUDHARY-P RJ PUNIA-P
	1600 (STAY)		
155	CRL.M.(BAIL) 9044/2017	PUKHRAJ @ PATRAM STATE	VINOD SHARMA-P RAJ KUMAR GAUR-P PP-R
	0202 [4TH BAIL BEFORE]		
FOR ORDERS ON INTERIM APPLICATION			
156	C.W. 2826/2013	SANWAL RAM STATE OF RAJ. & ORS	OP MEHTA-P PARDEEP GEHLOT-P VD GAUR-P SANJAY PUROHIT-R MS PUROHIT-R SANJEET PUROHIT-R
	4300 (STAY)		
157	C.W. 2593/2014	M/S. KISHORE DAS JAMNA DAS, STATE & ORS.	OP MEHTA-P PARDEEP GEHLOT-P VD GAUR-P SANJEET PUROHIT-R
	4300 (STAY)		

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :8

HON'BLE MR. JUSTICE ARUN BHANSALI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
191	WRIT RESTO. 280/2017 4200	JAGROOP SINGH STATE OF RAJASTHAN & ORS.	RAM PRASAD SINGARIA-P SUMITRA SINGARIA-P	
FOR ORDERS ON INTERIM APPLICATIONS				
192	C.W. 121/2017 0515 EX 9	DR. SATYAPRAKASH SHARMA JAI NARAIN VYAS UNIVERSITY, JODHPUR & ORS	BM AGGARWAL-P Dr. DHANKANWAR RAJPUROHIT-P VK AGGARWAL-P	RAJENDRA SINGH SHEKHAWAT-R ABHIMANYU SINGH BHATI-R
FOR FRESH ADMISSION WITH STAY				
193	S.T.R. 57/2017 1314 (STAY)	M/S DYNAMIC ENGINEERS AND CONSULTANTS COMMERCIAL TAXES OFFICER	VIKASH BALIA-P PRAMOD VYAS-P PREETA BALIA-P RISHI SONI-P	
194	C.W. 13410/2017 0507 (STAY)	TULSA RAM RSRTC & ORS.	HS RAJPUROHIT-P ML RAJPUROHIT-P	
195	C.W. 16337/2017 0510 (STAY)	SMT. ANAND STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
196	C.W. 16460/2017 0510 (STAY)	RUKMANI STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P	
197	C.W. 16510/2017 0516 (STAY)	PRITAM SINGH PARMAR & ANR STATE & ORS	ANKUR MATHUR-P	
198	C.W. 16617/2017 0503 (STAY)	SUNIL KUMAR STATE OF RAJASTHAN & ORS.	ANKUR MATHUR-P	
199	C.W. 16618/2017 0510 (STAY)	SANTOSH KUMAR TIWARI STATE BANK OF INDIA & ANR.	SHEKHAR MEWARA-P	
200	C.W. 16666/2017 0516 (STAY)	PRAMOD KUMAR BHARGAV STATE OF RAJASTHAN & ORS.	PRAMENDRA BOHRA-P	
201	C.W. 16673/2017 0516 (STAY)	KULDEEP SINGH STATE OF RAJASTHAN & ORS.	KR SAHARAN-P CR CHOUDHARY-P	
202	C.W. 16675/2017 0510 (STAY)	RAJESH JOSHI STATE OF RAJASTHAN & ORS.	MUKESH VYAS-P	
203	C.W. 16709/2017 0507 (STAY)	NET RAM STATE & ORS	AK CHOUDHARY-P	

**Supplementary Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
204	C.W. 16710/2017 0507 (STAY)	MANI RAM STATE & ORS	AK CHOUDHARY-P	
205	C.W. 16712/2017 0507 (STAY)	MANA RAM STATE & ORS	AK CHOUDHARY-P	
206	C.W. 16713/2017 0507 (STAY)	MOHAN LAL PANCHARIYA STATE & ORS	AK CHOUDHARY-P	
207	C.W. 16734/2017 0515 (STAY) EX 9	LALITA SETHIA STATE OF RAJASTHAN & ORS.	SAJJAN SINGH RATHORE-P VIKRAM SINGH BHATI-P	
208	C.W. 16743/2017 0507 (STAY)	RATI RAM STATE & ORS	AK CHOUDHARY-P	
209	C.W. 16744/2017 0507 (STAY)	RAM NIWAS KHICHI STATE & ORS	AK CHOUDHARY-P	
210	C.W. 16745/2017 0507 (STAY)	BASANT SINGH STATE & ORS	AK CHOUDHARY-P	
211	C.W. 16747/2017 0507 (STAY)	MAN SINGH STATE & ORS	AK CHOUDHARY-P	
212	C.W. 16758/2017 0510 (STAY)	PANCHARAM STATE OF RAJASTHAN & ORS.	DR. RAKESH KUMAR SINHA-P RAJAT DAVE-P	
213	C.W. 16769/2017 0516 (STAY)	DINESH CHANDRA DHAMNODIYA STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P	
214	C.W. 16783/2017 0510 (STAY)	RAMPAL STATE OF RAJASTHAN & ORS.	DR. RAKESH KUMAR SINHA-P RAJAT DAVE-P	
215	C.W. 16788/2017 0510 (STAY)	SMT. VIMLA KASWAN STATE OF RAJASTHAN & ORS.	DK GODARA-P NEETU GUDIA-P OP SANGWA-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
216	C.W. 13079/2017 0507	OM PRAKASH SHARMA STATE OF RAJASTHAN & ORS.	SHYAM S KHATRI-P	KL THAKUR AAG-R
217	C.W. 15884/2017 0510 (STAY)	BHAGA RAM STATE & ORS	HARISH PUROHIT-P NAVDEEP DADHICH-P	MANISH PATEL AGC-R

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :9

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
189	C.W. 16415/2017 0515	BHURA RAM & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
190	C.W. 16422/2017 0515	DEVENDRA SHARMA & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
191	C.W. 16760/2017 0515	HEM KANWAR STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P SS LADRECHA AAG-R
192	C.W. 16761/2017 0515	SOHAN RAM STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P SS LADRECHA AAG-R
FOR ORDERS			
193	WRIT M.APPL 316/2017 4200	BHARAT KUMAR STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P
194	C.W. 14737/2017 0515 (STAY)	RAM BABU MEENA STATE & ORS	ARJUN PUROHIT-P ANJALI GOPA-P SS LADHRECHA-R
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
195	C.W. 16213/2017 0502 (STAY)	ASHOK KUMAR GANGANAGAR KENDRIYA SAHAKARI BANK & ORS,	HEMANT JAIN-P MAHIPAL SINGH -P
196	C.W. 16312/2017 0515 (STAY)	DINESH KUMAR STATE OF RAJASTHAN & ORS.	PAWAN SINGH-P AGC-R MANISH PATEL-R
197	C.W. 16433/2017 0515 (STAY)	NANALAL MEENA STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
198	C.W. 16449/2017 0515 (STAY)	KUNDAN & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
199	C.W. 16487/2017 0515 (STAY)	DURGA RAM STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P
200	C.W. 16568/2017 0515 (STAY)	GYAN PRAKASH SHARMA STATE OF RAJASTHAN & ORS.	PAWAN SINGH-P
201	C.W. 16620/2017 0515 (STAY)	MAHENDRA KUMAR NANOMA STATE OF RAJASTHAN & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P
202	C.W. 16660/2017 0515 (STAY)	DHIRAJ SHARMA STATE & ANR	KULDEEP MATHUR-P ABHISHEK SHARMA-P DS SODHA-P KDS CHARAN-P
203	C.W. 16663/2017 0502 (STAY)	DEEWAN CHAND SONGARA CHIEF ELECTORAL OFFICER & ORS.	ARCHANA JOSHI-P ABHIMANYU SINGH-P LAXMI RATHORE-P

Supplementary Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
204	C.W. 16679/2017 0515 (STAY)	CHHAILU SINGH STATE OF RAJASTHAN & ANR.	JAGDISH KUMAR VISHNOI-P	
205	C.W. 16691/2017 0515 (STAY)	JAIVEER SINGH STATE OF RAJASTHAN & ANR.	SK POONIA-P	
206	C.W. 16696/2017 0515 (STAY)	KIRAN PAL SINGH STATE OF RAJASTHAN & ANR.	JAGDISH KUMAR VISHNOI-P	
207	C.W. 16700/2017 0502 (STAY)	MAGI THE UNION OF INDIA & ORS.	BL SWAMI-P	
208	C.W. 16705/2017 0502 (STAY)	MANJU RINWA STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P	
209	C.W. 16707/2017 0515 (STAY)	NARAYAN RAM & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P	SS LADRECHA AAG-R
210	C.W. 16711/2017 0515 (STAY)	SHAINA BANO STATE OF RAJASTHAN & ORS.	MA SIDDIQUI-P SIKANDER KHAN-P	SS LADRECHA AAG-R
211	C.W. 16721/2017 0515 (STAY)	SURESH KUMAR & ORS. STATE OF RAJASTHAN & ORS.	AKASH GOYAL-P HIMANSU TAK-P	
212	C.W. 16740/2017 0515 (STAY)	MANOJ KUMAR STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P	SS LADRECHA AAG-R
213	C.W. 16742/2017 0515 (STAY)	BHAGIRATH & ANR. STATE OF RAJASTHAN & ORS.	VK BHADU-P SR GODRA-P	
214	C.W. 16770/2017 0515 (STAY)	CHHAGAN LAL STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	
215	C.W. 16773/2017 0515 (STAY)	SUBHASH CHANDRA JANGIR & ANR. STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P	
216	C.W. 16781/2017 0515 (STAY)	RAJENDRA KUMAR YADAV STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P	SS LADRECHA AAG-R
217	C.W. 16786/2017 0515 (STAY)	YASHPAL DAN & ORS. STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P	SS LADRECHA AAG-R
218	C.W. 16787/2017 0515 (STAY)	KACHARU LAL BHAGORA STATE OF RAJASTHAN & ORS.	RITURAJ SINGH-P SURAJ CHAUHAN-P	
219	C.W. 16789/2017 0515 (STAY)	KULDEEP SINGH RATHORE & ORS. STATE OF RAJASTHAN & ORS.	OM RAJPUROHIT-P SHADAB KHAN-P	
220	C.W. 16794/2017 0515 (STAY)	RASHI MATHUR JAI NARAIN VYAS UNIVERSITY, JODHPUR & ANR	KULDEEP MATHUR-P KSHAMENDRA MATHUR-P	DS BENIWAL-R

**Supplementary Causelist(Filterd)
Monday Dated : 18/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
221	C.W. 16811/2017	HEMRAJ MEHARA STATE OF RAJASTHAN & ANR.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P	
	0515 (STAY)			
222	C.W. 16815/2017	PRIYANKA KALAL STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P	SS LADRECHA AAG-R
	0515 (STAY)			
223	C.W. 16823/2017	KAILASH CHANDRA DHAKAR STATE OF RAJASTHAN & ORS.	SUSHIL KUMAR MATHUR-P YL MATHUR -P	
	0502 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
224	C.W. 7458/2017	KALU SINGH DAMOR STATE OF RAJASTHAN & ORS.	ARJUN PUROHIT-P	
	0515 (STAY)			
225	C.W. 11382/2017	MOHAMMED FARHAN STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P	SS LADRECHA AAG-R VIKAS CHOUDHARY-R
	0515 (STAY)			
226	C.W. 11767/2017	JYOTI TAILOR RAJ.HIGH COURT,,JODHPUR & ANR.	SURENDRA SINGH CHOUDHARY-P	KULDEEP MATHUR-R
	0515 (STAY)			
227	C.W. 11891/2017	MELAP HAGAVANIYA STATE & ORS	HANUMAN SINGH CHOUDHARY-P	SS LADRECHA-R
	0515 (STAY)			
228	C.W. 11895/2017	DUSHYANT SINGH RATHORE STATE & ORS	TANWAR SINGH RATHORE-P	SS LADRECHA AAG-R
	0515 (STAY)			
229	C.W. 11929/2017	MULA RAM STATE OF RAJASTHAN & ORS.	MANOJ PUROHIT-P	SS LADRECHA-R
	0515 (STAY)			
230	C.W. 12485/2017	HARUN STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID -P HARISH JANGID-P	SS LADRECHA AAG-R
	0515 (STAY)			
231	C.W. 13878/2017	VIMLA STATE OF RAJASTHAN & ORS.	SS CHOUDHARY-P MS GODARA-P RIPUDAMAN SINGH-P	KL THAKUR AAG-R
	0515 (STAY)			
With				
232	C.W. 12979/2017	SHAHNAJ KHAN STATE OF RAJASTHAN & ORS.	MS GODARA-P	
	0515 (STAY)			
With				
233	C.W. 13853/2017	PINKI BAKOLIA STATE OF RAJASTHAN & ORS.	SURENDRA SINGH CHOUDHARY-P RIPUDAMAN SINGH-P	
	0515 (STAY)			
234	C.W. 15833/2017	SMT. KHUSHBU SHARMA STATE OF RAJASTHAN & ANR.	RS SALUJA-P ANJANA JAWA-P ARCHANA JOSHI-P HARSH BISHNOI-P SHAILENDRA KUMAR-P	VIKAS CHOUDHARY-R SS LADRECHA AAG-R
	0515 (STAY)			

Supplementary Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
235	C.W. 16573/2017	SHANKER LAL STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK-P HARISH JANGID-P
	0515 (STAY)		
ADMISSION WITH NOTICE SERVED - REPLY FILED			
236	C.W. 5238/2015	SMT. SITA STATE & ANR	BP RAJPUROHIT-P DR PRATISHTHA DAVE-R N K MEHTA-R YASWANT MEHTA-R
	0515		
237	C.W. 14626/2015	KISHAN LAL VYAS STATE & ORS	TANWAR SINGH RATHORE-P VIKRAM SINGH-P
	0515 (STAY)		TARUN JOSHI-R B L BHATI-R
238	C.W. 15170/2017	SMT. ABHILASHA STATE & ORS	PR MEHTA-P
	0515 (STAY)		VIKAS CHOUDHARY-R SS LADRECHA,AAG-R

Supplementary Causelist(Filterd)

Monday Dated : 18/12/2017

Court No :10

HON'BLE MR. JUSTICE DINESH MEHTA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFFECT CASES				
159	C.W. 16128/2017	LRS OF GOTAM & COMPANY & ORS. THE ADDL.CIVIL JUDGE & ORS.	SANJAY MATHUR-P GOPAL NARAWAT-P MANOJ PAREEK-P SANJAY MATHUR-P	
	4300			
FOR ORDERS				
160	C.M.Appl. 60/2017	CHANDRA SHEKHAR SMT. JANKI DEVI	GJ GUPTA-P DARSHAN PAL-P RAJESH PRAJAPAT-P	
	4200 IN CFA 220/2016			
161	C.TRNS.APPLI 175/2017	RITU JANGID NITIN JANGID	ASHVINI SWAMI-P LEELAWATI SWAMI-P RAJNI KAUSHIK-P	
	4200			
162	C.W. 13859/2017	MUKESH SENIOR CIVIL JUDGE CHITTORGARH & ORS	DR. SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P RAKESH CHOTIA-P	
	4300 (STAY)			
163	C.lst.Appl 49/2017	SURJEET SINGH GUJRAL HARJEET SINGH	HS SANDHU-P BS SANDHU-P DS GHARSANA-P KS GUDA-P	MANISH SHISHODIA-R
	1103 (STAY)			
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
164	C.W. 12163/2017	BULAKIDAS @ ANANDRAJ URBAN IMPROVEMENT TRUST & ANR.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	MANISH SHISHODIA-R NITESH MATHUR-R
	4300 (STAY)			
165	C.W. 16587/2017	SHRIMALI BRAHMIN SAMAJ OM PRAKASH & ANR.	RAMESHWAR DAVE-P GULAB SINGH BHATI-P HANUMAN SINGH BHATI-P IKABAL KHAN-P MK DUDI-P OP CHOUDHARI-P	
	4300 (STAY)			
166	C.W. 16685/2017	MOHAN N. CHOUHAN SMT. SHARMISHTHA DIDWANIA	SRAVAN SAINI-P MAHIPAL GARASNI-P SUMER SINGH JODHA-P SURESH GAUR-P	
	4300 (STAY)			
167	C.W. 16733/2017	JAGDISH PRASAD KAILASH INFRA BUILD PRIVATE LTD. & ORS.	SANDEEP SHAH-P MRS P SHAH-P	
	4300 (STAY)			
168	C.W. 16767/2017	M/S. GANGABISHAN CONSTRUCTION CO. URBAN IMPROVEMENT TRUST & ANR.	VIKAS BIJARNIA-P	
	4300 (STAY)			
169	C.lst.Appl 557/2017	MANJEET KAUR HARJEET SINGH & ORS.	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P JR CHAWEL-P JS NARUKA-P SS GOUR-P	SAJJAN SINGH-R
	3800 (STAY)			

Supplementary Causelist(Filtered)
Monday Dated : 18/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
170	C.Ist.Appl 606/2017 3800 (STAY)	POORANRAM SURASWATI DEVI & ORS.	DS THIND-P MOHD ARIF-P DRON KAUSHIK-R
171	C.Ist.Appl 610/2017 1005 (STAY)	INDRAJ MANOHAR LAL & ORS.	HIMMAT JAGGA-P AMAN MIDHA-P BHAWANI JAIPAL-P HL CHAUHAN-P
172	C.Ist.Appl 616/2017 2800 (STAY)	BHANWARLAL & ANR. GANESH RAM & ANR.	PRADEEP SHAH-P MRS P SHAH-P SANDEEP SHAH-P
173	C.Ist.Appl 625/2017 1005 (STAY)	NEMI CHAND PRAKASH CHAND & ANR.	ARVIND SAMDARIYA-P JR BHATI-P
174	C.Ist.Appl 630/2017 2800 (STAY)	KASTURI DEVI ASHOK KUMAR & ORS.	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P UMAID SINGH-P
175	C.Ist.Appl 631/2017 3800 (STAY)	CHANDRA SINGH LRS OF RANJEET SINGH & ORS.	RAJEEV PUROHIT-P AJAY PUROHIT-P NR BUDANIA-P PIYUSH BHANDRI-P SR JOSHI-P N THANVI-R
176	C.Ist.Appl 632/2017 3800 (STAY)	LAL CHAND NIHAL CHAND	ARVIND SAMDARIYA-P JR BHATI-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
177	C.W. 1908/2015 4300 (STAY)	SMT. LAXMI DEVI & ORS JOGENDRA SINGH	PRITAM SOLANKI-P KL VISHNOPI-P SANJAY NAHAR-R

Supplementary Causelist(Filterd)

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Court No :12

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
89	CRL.R. 1469/2017 0208	KAILASH STATE	DEVENDRA MAHALANA-P HINGLAJ DAN CHARAN-P
FOR ORDERS - MISC.CASES			
90	SUSP. OF SENT.(APP) 1017/2017 0103 IN CRLA 1607/17	LALURAM STATE	JAYANT JOSHI-P PP-R
91	SUSP. OF SENT.(APP) 1085/2017 0107 IN CRLA 1756/17	NAND LAL STATE	RS GILL-P PP-R
92	SUSP. OF SENT.(APP) 1222/2017 (IN CRLA 1992/2017)	ASHOK KUMAR STATE	DEEPAK MENARIA-P PP-R
93	SUSP. OF SENT.(APP) 1285/2017 0103 (IN CRLA 1039/2017)	SONU @ SOMU STATE	SUNIL KACHHAWAHA-P PP-R
94	SUSP. OF SENT.(APP) 1289/2017 0107 (A/W CRLA 1911/2017) (IN CRLA 1180/2017)	JAGDISH STATE	MAHAVEER BISHNOI-P HS BISHNOI-P PP-R
95	SUSP. OF SENT.(APP) 1292/2017 0107 (IN CRLA 1935/2017)	BHAGIRATH UOI	NK GURJAR-P NK RAI SPP-R
96	SUSP. OF SENT.(APP) 1293/2017 0107 (IN CRLA 1936/2017)	SMT SHANTI BAI UOI	NK GURJAR-P NK RAI SPP-R
97	CRL.R. 864/2017 0208	SURENDRA DHANVRADHI CREDIT CO. SOC. OFFICE & ANR.	BY POST-P KULDEEP SHARMA-P
98	CRL.R. 1039/2017 0208 (STAY)	SURENDRA KUMAR SMT MAYADEVI	JAYANT JOSHI-P PP-R TRILOK JOSHI-R
FOR FRESH ADMISSION WITH STAY			
99	CRL.A. 2071/2017 0101 (BAIL)	DHARMENDRA STATE	KULDEEP SHARMA-P PP-R
100	CRL.A. 2072/2017 0102 (BAIL)	GURJANT SINGH @ JANTTA SINGH & ANR. STATE	NIRANJAN SINGH-P RS BHATI-P VD SHARMA-P PP-R
101	CRL.A. 2085/2017 0107 (BAIL)	SANWARA @ SANWARIYA @ SANWARMAL & ANR. STATE	TRS SODHA-P DILIP SINGH RATHORE-P PP-R
102	CRL.R. 1530/2017 0205 (STAY)	VEERA RANI STATE & ORS	DS RAJVI-P VIKAS JOSHI-P PP-R
103	CRL.R. 1535/2017 0208 (BAIL)	RAJARAM BANSWAL STATE & ANR	PANKAJ GUPTA-P PP-R
104	CRL.R. 1545/2017 0208 (BAIL)	MUMTAZ BANO SUSHIL BHANDARI	FARJAND ALI-P NAMAN MOHNOT-P SANGRAM SINGH SANGWA-P PP-R

**Supplementary Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
105	CRL.R. 1536/2017 0208	MADA RAM STATE	RN BISHNOI-P RP BISHNOI-P
106	C.W. 16777/2017 4300	SMT. VEENA BEN STATE OF RAJASTHAN & ORS.	KALURAM BHATI-P SUMER SINGH SEN-P
ADMISSION WITH NOTICE SERVED			
107	CRL.R. 290/2016 0109 (STAY)	INDRAJ STATE & ORS.	HEMANT JAIN-P MAHIPAL SINGH-P RAJESH SAHARAN-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
108	C.W. 14592/2017 4300 (PAROLE)	GULSHAN BANO STATE OF RAJASTHAN & ORS.	SS GOUR-P BS BHANWARIYA-P JK SUTHAR-P SS GOUR-P
109	C.W. 15741/2017 4300	DHULA STATE & ORS	BY POST-P OP RATHI-R
110	C.W. 15742/2017 4300	MAHESH STATE & ORS	BY POST-P OP RATHI-R
111	C.W. 15756/2017 4300	ROHITASH STATE & ORS	BY POST-P OP RATHI-R
FINAL DISPOSAL AT ADMISSION STAGE			
112	CRL.M.PET. 1930/2013 0204 (STAY) {EX-5}	RAM PAL & ANR. STATE & ANR.	DR.SACHIN ACHARYA-P Dr. PRAMILA ACHARYA-P PP-R RAMESH PUROHIT-R
FOR HEARING			
113	CRL.A. 523/2015 0107	KAMAL KHAN STATE	ML BISHNOI-P SUNIL BISHNOI-P PP-R
114	CRL.R. 947/2008 0208	DEVI LAL STATE	JVS DEORA-P PP-R GS BHATI-R